

~~102~~ (5) O.A. No. 1333 of 1988

Hon'ble Justice U.C. Srivastava, V.C.

Hon'ble A.B. Gorthi, A.M.

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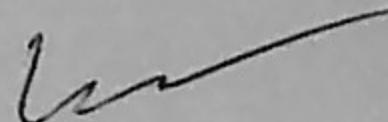
11/3/91 Misc. Application No. 645 of 1990 taken up.

This is an application moved by the applicant himself that he has been absorbed in service and he has no grievance against the impugned order, and the application has become infructuous.

He does not want to contest the case. The Misc. Application No. 645 of 1990 is accordingly allowed and the case is dismissed, having become ~~infructuous~~ in view of the statements made by the applicant contained in his application, with no order as to costs.



A.M.



V.C.

(sns)